

(1872) 09 CAL CK 0009

Calcutta High Court

Case No: Reference, No. 11B

Gaurinath Mookerjee

APPELLANT

Vs

Madhumani Peshakar

RESPONDENT

Date of Decision: Sept. 6, 1872

Judgement

1. We are of opinion that the principles which governed the English cases cited by the Judge are applicable to this country, and that his decision was correct.